

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11248/2011

(From the judgement and order dated 15/12/2008 in SA No.911/2008 dated 21/01/2011 in SA No.911/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RIYAZUR RAHMAN KHAN

Petitioner(s)

VERSUS

FAIQA KHATOON & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)
(Along with report of mediation centre)

Date: 20/09/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Mr. P. Narsimha, Sr. Adv.
Mr. Arvind Varma, Sr. Adv.
Mr. D. Mahesh Babu, Adv.
Ms. Aditi Mohan, Adv.
For Mrs. D. Bharathi Reddy, Adv.

For Respondent(s) Mr. R.D. Upadhyay, Adv.
Mr. Awadhesh Kumar Singh, Adv.
Ms. Asha Upadhyay, Adv.

UPON hearing counsel the Court made the following
O R D E R

Await the report of the Mediation Centre of Allahabad High Court, Allahabad (U.P.).

	(Sanjay Kumar)	Court Master	(Indu Satija)	
		Court Master		